

**Annexure- A**

Compliance in Bail and Release Orders in respect of Hon'ble Supreme Court's Orders received through **FASTER** for the month of January, 2025

Sl. No.	Supreme Court Case No.	Court	Date of Order of Supreme Court	Date of receipt of order from FASTER Cell, Supreme Court	Trial Court's Order date (incase release is subject to the satisfaction of Trial Court)	Date of Release of inmate(s) from Jail Etc.)	No. of Inmate/Prisoner(s) released	Remarks
1.	Nil		Nil	Nil	Nil	Nil	Nil	Nil

**Annexure-B**

Compliance in respect of Hon'ble Supreme Court's Orders received through **FASTER** system in matters where the petitioner/accused is not confined in jail, detention,etc.,

Sl. No.	Supreme Court Case No.	Court	Date of Order of Supreme Court	Date of receipt of order from FASTER Cell, Supreme Court	Whether the Order of Supreme Court intimated to the concerned authorities	Date of Intimation of Order to the concerned authorities	Remarks
1.	Nil		Nil	Nil	Nil	Nil	Nil

